

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **04.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1115/2019

PETITION NUMBER : CP/549/IB/2017

NAME OF THE APPLICANT : S. Rajagopal, Liquidator
Srivari Metal Works Pvt Ltd)

NAME OF THE RESPONDENT : G. Kesavan

UNDER SECTION : 35(1)(b), 35(1)(c) & 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **22.03.2021**.


(K. NATARAJAN)
Deputy Registrar

MS